

**Swearing-in ceremony of the Honourable Mr.Justice Ananta Manohar Badar,  
Judge, Bombay High Court as Judge, High Court of Kerala**

**PROGRAMME**

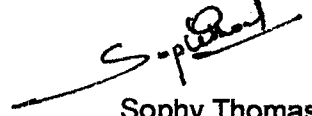
- Place : Banquet Hall, High Court
- Date : 23.06.2020
- 09.25 a.m. : The Honourable the Chief Justice, the Honourable Judges of the Administrative Committee and the Honourable Mr.Justice Ananta Manohar Badar assemble in the Banquet Hall.
- 09.29 a.m. : The Honourable the Chief Justice is led to the chair by the Registrar (Administration). After the Honourable the Chief Justice takes the seat, the Registrar (Administration) leads the Honourable Mr.Justice Ananta Manohar Badar, to the chair.
- 09.30 a.m. : The Registrar General seeks permission of the Honourable the Chief Justice to commence the proceedings.
- : The Registrar General reads the notification transferring the Honourable Mr.Justice Ananta Manohar Badar as Judge, High Court of Kerala and the authorisation from the Governor.
- : The Honourable the Chief Justice administers the oath of office to the Honourable Mr.Justice Ananta Manohar Badar.
- : After the oath taking, the Honourable the Chief Justice and the Honourable Mr.Justice Ananta Manohar Badar resume their seats. His Lordship signs the oath and the Honourable the Chief Justice attests the same.
- : The Honourable the Chief Justice then formally greets the Honourable Mr.Justice Ananta Manohar Badar and hands over the notification to His Lordship.
- : The Registrar General announces that the ceremony is complete.
- : Tea

As strict guidelines issued by the Government, in the light of COVID 19 pandemic, are in force, the participants have been limited to the minimum. The ceremony will be streamed live on the link <https://justiceambadar.blogspot.com>

p.t.o.

Regular Sittings of the Court will commence at 10.15 a.m.

(By Order)



Sophy Thomas  
Registrar General

To

The Director of the Kerala Judicial Academy, Athani. [The matter may be brought to the attention of the Director (Academics) KJA also].  
The Additional Director of the Kerala Judicial Academy, Athani.  
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.  
The Director, Kerala State Mediation and Conciliation Centre, Ernakulam.  
The Registrar (Administration), High Court.  
The Registrar (Judicial), High Court.  
The Joint Registrars, High Court.  
The Deputy Director, Kerala Judicial Academy, Athani.  
The Deputy Registrars, High Court.  
The Private Secretary to the Chief Justice, High Court.  
The Protocol Officer, High Court.  
The Public Relations Officer, High Court.  
The Finance Officer, High Court.  
The Assistant Director, Kerala Judicial Academy, Athani.  
The Assistant Registrars and the Chief Librarian, High Court.  
The Assistant Registrar in-charge of 'K' Section, High Court (2 copies)  
The Assistant Registrar in-charge of Court Officers' Section, High Court  
The Additional Public Relations Officer, High Court.  
The P.A. to the Chief Justice, High Court.  
The Court Officer to the Chief Justice, High Court.  
The Private Secretaries to the Judges, High Court.  
The Accounts Officer, High Court.  
The Security Officer, High Court.  
The Assistant Engineer, High Court.  
The Superintendent (Vehicles), High Court.  
The Confidential Assistants to the Registrars and the Addl. Registrar  
(General Administration), High Court.  
The Civil Sergeants, High Court.  
The Court Officers' Section, High Court.  
The Court Keepers Section, High Court.  
All Sections, High Court.  
The Admn. Records Section, High Court.  
The Notice Board, High Court.  
The File/Stock file.

Copy submitted to:- **The Honourable Judges.**